**Form III**

**Annual declaration (as on March 31 every year) to be furnished to the ARC by all the existing Sponsors of ARCs**

**Name of the ARC:**

|  |  |  |
| --- | --- | --- |
| **SI No.** | **Particulars** | **Remarks** |
| 1. | Name of the sponsor |  |
| 2. | Address of the sponsor |  |
| 3. | Occupation of the sponsor (in case of individuals) |  |
| 4. | Total number of shares /compulsorily convertible preference shares/ debentures /bonds held by the sponsor in the ARC |  |
| 5. | Date/s of acquisition of shares/ compulsorily convertible preference shares/ debentures/ bonds in the ARC in the past 5 years |  |
| 6. | Details of regulatory actions against the sponsors and persons/ entities listed in Part B of [Form I](https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=11402#F1) by regulators in India or abroad, during the last 5 years |  |
| 7. | Whether there have been any criminal proceedings against the sponsor and persons/ entities listed in Part B of [Form I](https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=11402#F1) during the last 5 years, if so, details thereof. |  |
| 8. | Whether there have been any civil proceedings against the sponsor and persons/ entities listed in Part B of [Form I](https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=11402#F1) during the last 5 years, if so, details thereof. |  |
| 9. | Change of ownership of the sponsor in the last 5 years (in case of entities), if any |  |

Signature and stamp of the sponsor

Place :
Date :